

[श्रीमती ग्रहिल्या पी० रावनेकर]

वह केन्द्रीय सरकार ने उन को नहीं दी है। वे कमीशन की सिफारिशों के अनुसार वह इन को मिल जानी चाहिए थी। गवर्नमेंट ने एग्री भी कर लिया है लेकिन अभी तक वह इन को नहीं दे रही है। गवर्नमेंट ऐसा भी सोच रही है कि यह जो मंहगाई भत्ता है उस के उन का बाड़ज दिये जायेंगे जो दस साल के बाद इनको किये जा सकेंगे। मंहगाई भत्ता पगार या बतन को बढ़ाती नहीं है। चीजों की कीमतें बढ़ती है तो उन की परबर्जिंग पावर को कायम रखने के लिये यह भत्ता दिया जाता है। सरकार द्वारा प्रभाषित किये हुए भी दो महीने हों गए हैं लेकिन अभी तक उन को यह भत्ता नहीं दिया गया है। इस कारण से उन में बहुत असन्तोष है। इस के बारे में सरकार का जल्दी से जल्दी कदम उठाना चाहिए। जो कीमते बढ़ी है इन के लिए वे जिम्मेवार नहीं हैं। वे गवर्नमेंट की नीति के कारण ही बढ़ी है। इन के लिए उन को दंडित करना उचित नहीं है। इस डी० ए० की किरत के बारे में जल्दी से जल्दी प्राय क.। फैसला करना चाहिए और उन को इस को देना चाहिए। ऐसा नहीं किया गया तो उन में व्याप्त असन्तोष और ज्यादा बढ़ जाएगा और उस में एडमिनिस्ट्रेशन भी इफैक्ट होगा।

(iv) REPORTED CLASH BETWEEN SENIOR OFFICER OF LAKSHDEEP ADMINISTRATION AND STUDENTS OF J. N. COLLEGE

SHRI P M SAYEED (Lakshadweep). Mr Speaker, Sir, it has now become my painful duty to bring to your kind notice an apparently innocent request to the officials by the students of Jawaharlal Nehru College at Kavaratti in the Union Territory of Lakshadweep and their parents not to have inauguration of the official function within 11 feet away from the college function on 3rd March, 1978. The students of the college were celebrating their college day on 2nd & 3rd of March

within the college premises with the permission of the authorities. On the same day just 11 feet away from the students stage in the college premises, the government officials constructed a stage for the inauguration followed by cultural functions of the 'Kerala Samajam' consisting of only government officials of the island. This was naturally not very much to the liking of the students as they were afraid that the government officials function might mar their college day. So this matter was discussed by the students and their parents and they have decided to send a deputation to the officials to shift their venue to somewhere else. This decision was taken solely for the reason that the students were not in a position to shift their function anywhere else away from the college. Apart from this, it appeared to the parents as well as the students that the decision of the officials to have their function very close to the college day function is only an accident and if requested, good sense would prevail over them and they would shift their venue from the college premises. With this in view a deputation of parents approached the senior most officials available on the island as on that day neither the administrator, nor the collector was available in the island, and conveyed the feelings of the students and humbly requested that the official inauguration may not be near the college premises where the students college day celebrations were going on. This request, to the utter dismay and disappointment of the island community, evoked only hatred towards the deputationists and students instead of sympathy. In the result, simultaneously when the official function of inaugurating their samajam was taking place, some miscreants threw a chappal on the stage from amongst the audience which totally irritated the official community. Somebody hurled abuses from the stage in reaction to the incident. Suddenly the lights went off, and in a few minutes, pandemo-

niup prevailed over the entire scene. In the process, seventeen students, including seven girls, were severely hurt. I am ashamed to say that the girls were actually molested, and this has happened with the active help and connivance of the police. I am informed by responsible people from the island that those who have actually given a lead to this are (1) Settlement Officer, (2) Director of Fisheries, (3) Tahsildar, Kavaratti, (4) Junior Lecturer in Malayalam, J.N.C., (5) another Junior Lecturer, (6) Junior Engineer, P.W.D., and (7) Poultry Farm Manager. This incident has caused great agony and apprehension in the minds of the islanders about their very existence in the island. They are afraid that the official machinery will be let loose for repressive action against them, and as a prelude to this, section 144 has already been imposed and the help of the military was sought; and to add insult to the injury, the officials have started giving official statements implicating the innocent islanders. The communications of messages to other islands were stopped. This has further embittered the feelings of the islanders towards the above officials. This state of affairs, in my humble opinion should not be allowed to continue in the national interest. I am also sorry to state in this context that the above-said ugly incident was engineered by the above officials who cannot even now tolerate the up and coming population who are till now a downtrodden people.

It is a typical example of how a handful of people can completely spoil an extremely good relationship established between two classes of people because of the sincere and good work of people with foresight over the years. In this context I may also say that the Kerala Samajam is not coming to the island for the first time; this Samajam is functioning with the sincere cooperation of the

islanders in all the other islands. Therefore, no one can accuse that the islanders are against the Kerala Samajam and that this has caused the incident.

As I have stated earlier, this incident has created extreme tension and apprehension in the minds of the island community, especially so among the student community of the island. The people in the island are showing enough restraint, but their feelings may erupt in any shape unless their grievances are redressed by immediate government action.

I, therefore, request that; the Government may immediately institute a judicial inquiry by a High Court judge into the matter and pinpoint the culprits. Pending the inquiry, the Government may keep the officials mentioned above under suspension as they are *prima facie* guilty of offence of assault on students, both boys and girls, and may also send a goodwill mission to the islands to re-establish rapport and good relationship between the islanders and the Keralites. A fact-finding mission of Parliament consisting of Members from all the Parties may be sent to the islands and the facts ascertained.

The incident might apparently look like a simple one, but is deeper than what it appears on the surface. An element of pre-planning cannot be altogether ruled out.

I, therefore, request the hon. Minister of Home Affairs to make a statement on the floor of the House accepting the above-mentioned legitimate demands of the islanders to prevent the recurrence of such incidents and to create a sense of confidence among them.